

Mr. Deepak Mishra
A. Deo
B.S. Toshpaltry
CAT/1/14
P. Panda

(A)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

CUTTACK BENCH, CUTTACK

O.A./T.A./R.A. No..... 632 1994

..... Maheswar Behere..... Applicant(s)

..... Union of India..... Respondent(s)

Sr. No.	Date	Order with Signature
1	2/11/94	<p style="text-align: center;">REGISTER</p> <p style="text-align: center;">Respondent Dy. Registrar</p> <p>On this application No. 1994, the applicant has challenged the order of deduction of Rs 503/- from the pay.</p> <p>2/11/94</p> <p>For Registrar.</p> <p>DR</p> <p>2-11-94</p>
2.	4.11.94	<p>Leaving liberty to the petitioner to approach to be considered by the Head of the Office with his grievance with regard to recovery that his now sought to be made in Annexure-1 subject matter of which this petition, we dispose of the petition at this stage without admitting. Mr. Ashok Mishra is present.</p> <p>Vice-Chairman</p> <p>Member (Admn.)</p> <p>2/11/94</p>